



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.10.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 12.10.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1829 of 2026	Assitant Commissioner, Central CGST Division-Sonipat, Rohtak Commissionerate Vs. Anil Kumar Mittal Resolution Professional of Bhupesh Steel Pvt. Ltd.	12.10.2026	26.10.2026
2.	Comp. App. (AT) (Ins) No. 1830 of 2026	Sarish Mittal Vs. Nipan Bansal Through Resolution Professional	12.10.2026	26.10.2026
3.	Comp. App. (AT) No. 355 of 2026 & I.A. No. 6828 of 2026	Union of India, Ministry of Corporate Affairs, Through the Registrar of Companies, Pune Vs. Dattatray Maruti Khune & Anr.	12.10.2026	26.10.2026
4.	Comp. App. (AT) No. 379 of 2026	Foundation for Reproductive Health Services India & Ors. Vs. Population Health Trust	12.10.2026	26.10.2026

5.	Comp. App. (AT) (Ins) No. 176 of 2025	Indrajit Mukherjee, Liquidator of DSK Motors Pvt. Ltd. Vs. The Deputy Director Enforcement Directorate Mumbai Zonal Office II With	12.10.2026	03.11.2026
6.	Comp. App. (AT) (Ins) No. 68 of 2025	My Car Pune Pvt. Ltd. Vs. DSK Motors Pvt. Ltd. (Through Liquidator Indrajit Mukherjee) & Anr.	12.10.2026	03.11.2026
7.	Comp. App. (AT) (Ins) No. 489 of 2022	Indian Overseas Bank Vs. Keshar Multiyarn Mill Ltd.	12.10.2026	16.11.2026
8.	Comp. App. (AT) (Ins) No. 1489 of 2025	Cyfuture India Pvt. Ltd. Vs. Anil Kohli, Liquidator for Moser Baer India Ltd. & Anr. With	12.10.2026	16.11.2026
9.	Comp. App. (AT) (Ins) No. 1490 of 2025 & I.A. No. 5832 of 2025	Cyfuture India Pvt. Ltd. Vs. Anil Kohli, Liquidator for Moser Baer India Ltd.	12.10.2026	16.11.2026
10.	Comp. App. (AT) (Ins) No. 1920 of 2025	Brij Ballabh Chandak & Ors. Vs. Shanti Sagar Reality India Pvt. Ltd.	12.10.2026	17.11.2026

11.	Comp. App. (AT) (Ins) No. 117 of 2026 & I.A. No. 435, 436 of 2026 (With Defects)	Satish Chandra Gupta (Director Ramnath Housing Pvt. Ltd.) Vs. Housing and Urban Development Corporation Limited (HUDCO) & Anr.	12.10.2026	17.11.2026
12.	Comp. App. (AT) (Ins) No. 142 of 2026 & I.A. No. 530, 600 of 2026	Rajasthan Land Holdings Ltd. Vs. Rajputana Constructions Pvt. Ltd. & Ors.	12.10.2026	18.11.2026
13.	Comp. App. (AT) (Ins) No. 1040 of 2026	AKM Enterprises Vs. Satyendra Prasad Khorania & Ors.	12.10.2026	18.11.2026
14.	Comp. App. (AT) (Ins) No. 1059 of 2026 & I.A. No. 4170, 4171, 4172 of 2026	Countertops and Cabinets (India) Pvt. Ltd. Vs. Suman Kumar Verma & Ors.	12.10.2026	19.11.2026
15.	Comp. App. (AT) No. 196 of 2025	Vikram Kothari & Anr. Vs. Udayen Karasandes Thakker & Ors.	12.10.2026	19.11.2026
16.	Comp. App. (AT) No. 290 of 2025 & I.A. No. 7046, 7151 of 2025 (With Defects)	Sougata Bhattacharya Vs. Saswata Bhattacharya & Ors.	12.10.2026	20.11.2026
17.	Comp. App. (AT) No. 293 of 2025	CJ Infrastructure Pvt. Ltd. & Anr. Vs. ---	12.10.2026	23.11.2026

18.	Comp. App. (AT) No. 248 of 2026 (With Defects)	Vinay Kumar Mangalam Vs. Galudih Inn Pvt. Ltd. & Ors.	12.10.2026	25.11.2026
19.	Comp. App. (AT) No. 252 of 2026	Naveen Jangra Vs. Skytex Unmanned Aerial Solutions Pvt. Ltd. & Ors.	12.10.2026	26.11.2026
20.	Comp. App. (AT) No. 264 of 2026	Dr Sameer Narayan Paltewar Vs. Ganesh Chakkarwar & Ors.	12.10.2026	27.11.2026
21.	Comp. App. (AT) No. 299 of 2026	Vishnu Harichandra Dhas Vs. ATFEM Khetigaadi Pvt. Ltd. & Ors.	12.10.2026	27.11.2026
22.	Comp. App. (AT) No. 309 of 2026	Kolhapur Hotels Pvt Ltd. & Ors. Vs. Registrar of Companies Pune	12.10.2026	30.11.2026
23.	Comp. App. (AT) No. 318 of 2026	Sita Murmu Vs. Vinay Kumar Mangalam & Anr.	12.10.2026	30.11.2026
24.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026

25.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026
26.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026
27.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026
28.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026
29.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026
30.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026

31.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	12.10.2026	17.11.2026
32.	Competition App. (AT) No. 37 of 2018	Hemant Gupta Vs. Competition Commission of India With	12.10.2026	17.11.2026
33.	Competition App. (AT) No. 38 of 2018	P. Dwaraknath Reddy Vs. Competition Commission of India With	12.10.2026	17.11.2026
34.	Competition App. (AT) No. 39 of 2018	R.P. Khaitan & Ors. Vs. Competition Commission of India	12.10.2026	17.11.2026
35.	Comp. App. (AT) (Ins) No. 435 of 2026 & I.A. No. 1679, 4429 of 2026	Bhavesh Ravindra Gokal Director of Suspended Board of Directors of J.V. Gokal and Company Pvt. Ltd Vs. Baghmari Tea Company Ltd. & Anr.	12.10.2026	18.11.2026
36.	Comp. App. (AT) (Ins) No. 109 of 2021 & I.A. No. 2029 of 2021 & I.A. No 2446 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr. With	12.10.2026	17.11.2026

37.	Comp. App. (AT) (Ins) No. 636 of 2021	Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. With	12.10.2026	17.11.2026
38.	Comp. App. (AT) (Ins) No. 639 of 2021	Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	12.10.2026	17.11.2026
39.	Comp. App. (AT) (Ins) No. 321 of 2022	Atul Automobiles Through Partner Mr. Sudhir Kumar Shanti Lal Shah Vs. Resolution Professional of Eagle Corporation Pvt. Ltd. (In CIRP) Daval Mistry & Anr. With	12.10.2026	18.11.2026
40.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Dhaval Jitendra Kumar Mistry Resolution Professional of Eagle Corporation Pvt. Ltd.	12.10.2026	18.11.2026
41.	Comp. App. (AT) (Ins) No. 1175 of 2023	Hemendra Bosmiya & Anr. Vs. Om Prakash Agarwal & Anr.	12.10.2026	19.11.2026
42.	Comp. App. (AT) (Ins) No. 1654 & 1655 of 2023 & I.A. No. 5899, 5963, 5964, 5967, 5968, 5969, 5970 of 2023 & 3940 of 2024, 2859, 2860 of 2025 (With Defects)	Sandeep Garg Vs. Praveen Bansal Resolution Professional & Anr.	12.10.2026	19.11.2026

43.	Comp. App. (AT) (Ins) No. 1698 of 2023 (With Defects)	Neeraj Walia Suspended Board of Directors of Shipra Leasing Pvt. Ltd. Vs. Asset Reconstruction Company India Ltd. (ARCIL) & Anr.	12.10.2026	20.11.2026
44.	Comp. App. (AT) (Ins) No. 21 of 2024	Ashok Kohli & Associates Vs. Pusalkar Su-Rak-Sha Components Pvt. Ltd.	12.10.2026	20.11.2026
45.	Comp. App. (AT) (Ins) No. 463 of 2024	Axis Bank Ltd. Vs. Chintamani's Jewellery Arcade Pvt. Ltd.& Anr.	12.10.2026	20.11.2026
46.	Comp. App. (AT) (Ins) No. 773 of 2024	Seema Dhingra Vs. State Bank of India & Anr.	12.10.2026	23.11.2026
47.	Comp. App. (AT) (Ins) No. 1270 of 2024 & I.A. No. 4535 of 2024	ANM Pharma Pvt. Ltd. Vs. Centurion Laboratories Pvt. Ltd.	12.10.2026	23.11.2026
48.	Comp. App. (AT) (Ins) No. 1498 of 2024 & I.A. No. 6252 of 2025	Shreyans Sheth, Suspended Director Ramila Diam Pvt. Ltd. Vs. Shailesh Balchandran Desai & Anr.	12.10.2026	25.11.2026

49.	Comp. App. (AT) (Ins) No. 1511 of 2024 & I.A. No. 5264 of 2024 (With Defects)	Punjab National Bank Vs. Brahm Alloys Ltd.	12.10.2026	25.11.2026
50.	Comp. App. (AT) (Ins) No. 1578 of 2024	Bank of Maharashtra, Asset Recovery Branch Vs. Avivet Nutritional Services Pvt. Ltd.	12.10.2026	26.11.2026
51.	Comp. App. (AT) (Ins) No. 1912 of 2024	Abhishek Satishchandra Sudrik (Personal Guarantor) Vs. Solapur Janata Sahakari Bank & Anr.	12.10.2026	27.11.2026
52.	Comp. App. (AT) (Ins) No. 119 of 2025	State Tax Officer (3) Vs. Keyur Jagdishbhai Shah Liquidator of Gokul Ceramic Pvt. Ltd. & Anr.	12.10.2026	27.11.2026
53.	Comp. App. (AT) (Ins) No. 226 of 2025	Rabindra Kajaria, Financial Creditor Vs. Vivek Patti & Ors., RP of Celestial Estate Pvt. Ltd.	12.10.2026	27.11.2026
54.	Comp. App. (AT) (Ins) No. 537 of 2025	Office of Assistant Commissioner, Central Excise, CGST & CX, Singur Division, Howrah GST Commissionerate Vs. Advance Surfactants India Ltd. Through K.G. Somani, RP	12.10.2026	30.11.2026

55.	Comp. App. (AT) (Ins) No. 1007 of 2025	Sunil Kumar Kabra, Liquidator of Archon Engicon Ltd. Vs. Assistant Commissioner of State Tax	12.10.2026	30.11.2026
56.	Comp. App. (AT) (Ins) No. 1302 of 2025	Omkara Assets Reconstruction Pvt. Ltd. Through Its Authorised Representative Avisia Fakki Vs. Vinod Champaklall Maniyar & Anr. With	12.10.2026	01.12.2026
57.	Comp. App. (AT) (Ins) No. 1303 of 2025	Omkara Assets Reconstruction Pvt. Ltd. Through Its Authorised Representative Avisia Fakki Vs. Kiritkumar Maniyar & Anr.	12.10.2026	01.12.2026
58.	Comp. App. (AT) (Ins) No. 1374 of 2025	Flywheel Logistics Solutions Pvt. Ltd. Vs. Doshion Watersolution Pvt. Ltd. & Anr.	12.10.2026	02.12.2026
59.	Comp. App. (AT) (Ins) No. 1825 of 2025	Akhand Pratap Singh Vs. Umesh Balaram Sonkar (IRP) & Ors.	12.10.2026	02.12.2026
60.	Comp. App. (AT) No. 257 of 2019 & I.A. No. 2418, 5711 of 2026	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	12.10.2026	03.12.2026

61.	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With	12.10.2026	03.12.2026
62.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	12.10.2026	03.12.2026
63.	Comp. App. (AT) No. 05 of 2023 & I.A. No. 177 of 2023	Prakhar Jindal & Ors. Vs. Sagar Agriculture & Properties Pvt. Ltd. & Ors.	12.10.2026	04.12.2026
64.	Comp. App. (AT) No. 104 of 2023	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	12.10.2026	04.12.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar